

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. †1369

ANSWERED ON 09.02.2023

SCHEME FOR WATER LOGGING

†1369. SHRI PRINCE RAJ

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether any scheme is being implemented by the Government for drainage of water from waterlogged arable land;
- (b) if so, the steps taken/proposed to be taken for resolving the said problem;
- (c) the role of the State Governments in this regard along with the funds allocated to the States; and
- (d) the role likely to be played by the Union Government in regard to implementation of detailed project reports forwarded by the Water Drainage and Flood Control Divisions of Samastipur and Darbhanga districts of Bihar to the State Government?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a), (b) & (c) As the subject matter of water, including drainage falls under the State List of Seventh Schedule under Constitution of India, such projects are formulated and implemented by concerned State Governments as per their priority. The Central government supplements the efforts of the States by providing technical guidance and financial support to the States as per standard guidelines under the relevant schemes as mentioned below.

As far as the Central Government is concerned, there exist provisions within existing schemes for drainage of water from waterlogged arable land in the ongoing command area development works under Command Area Development and Water Management (CADWM) component of Pradhan Mantri Krishi Sinchai Yojna - Har Khet Ko Pani (PMKSY-HKKP). Under this one of the activity under 'Structural Intervention' includes Reclamation of waterlogged areas. Further, under the Flood Management Programme, flood protection of arable lands is taken up. For this, techno-economic appraisal of flood management and anti-erosion schemes/ drainage schemes received from the Ganga basin States is dealt in Ganga Flood Control Commission (GFCC).

Details of Central assistance released to states under the Flood Management and Border Area Programme and the CADWM component of PMKSY are at **Annexures I and II** respectively.

(d) As far as the state of Bihar is concerned, the Water Resources Department (WRD) of Government of Bihar has informed that the State government has identified the water logged area in Bihar as 9.41 lakh hectare. So far, water logged geographical area of 1.80 lakh hectare has been drained out due to the efforts of the State government. Out of the remaining 7.62 lakh hectare, the water logged area of 2.50 lakh hectare area is not feasible to drain out due to socio economic perspective. The state government is taking efforts to solve the drainage issue in the remaining identified region. Further, the Water Resources Department (WRD) of Government of Bihar has informed that various anti erosion works are implemented every year for protection of the regions. In this regard, 32 No. of Anti Erosion Work amounting to Rs. 5092.23 lakh are being executed before flood 2023, which would also have drainage benefit in Darbhanga and Samastipur Districts. However, no Detailed Project Reports regarding drainage have been submitted by Flood Control Divisions of Samastipur and Darbhanga districts of Bihar in Ganga Flood Control Commission (GFCC).

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF UNSTARRED QUESTION NO. 1369 TO BE ANSWERED IN LOK SABHA ON 09.02.2023 REGARDING “SCHEME FOR WATER LOGGING”.

Central Assistance Released from FY 2016-17 to 2021-22 for projects covered under FMP component of FMBAP (amount in Rs. Cr.)							
S.No.	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1	Arunachal Pradesh	23.69	21.18	0	0	0	0
2	Assam	0.00	245.49	142.12	85.03	0	14.08
3	Bihar	0.00	0	16.58	0	0	0
4	Himachal Pradesh	50.00	87.50	162.60	176.41	11.87	6.35
5	Jammu & Kashmir	40.56	110.40	52.20	92.74	10.14	116.79
6	Kerala	0	19.05	0	0	0	0
7	Manipur	0	0	0	0	0	52.38
8	Mizoram	0.00	0.48	0	0	0	0
9	Nagaland	23.13	0	10.84	0	0	0
10	Odisha	0	0	0	0	15.79	2.51
11	Uttar Pradesh	0	13.55	15.58	39.15	0	0
12	Uttarakhand	0	0	4.63	35.58	0	2.77
13	West Bengal	12.61	65.03	23.65	117.12	0	44.15
	Total	149.98	562.67	428.20	546.01	37.80	239.04

Central Assistance Released from FY 2016-17 to 2021-22 for projects covered under RMBA component of FMBAP (amount in Rs. Cr.)							
S.N.	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1.	Bihar	0	52.57	115.7	65.29	42.49	0
2.	UP	0	90.43	72.29	0	0	0
3.	West Bengal	0	0	65.66	0	0	0
4.	J&K	0	8.78	2.83	4.32	0	3.74
5.	Punjab	0	7.47	0	0	0	0
	Total	0	159.25	256.48	69.61	42.49	3.74

Central Assistance Released from FY 2016-17 to 2021-22 for projects covered under FMBAP (all amount in Rs. Cr.)							
S.N.	Components of FMBAP	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1	FMP	149.98	562.67	428.20	546.01	37.80	239.04
2	RMBA	0	159.25	256.48	69.61	42.49	3.74

NB: During the FMBAP scheme for FY 2017-18 onwards, 3 spillover works of XIth&XIIth Plan viz. UP-22, UP-27 & UP-28 have been taken up for funding under the scheme and are still ongoing. Funds release data is as per table above. No funding proposal of above projects is pending under FMBAP scheme. Further, no new project have been taken up under the scheme.

FMP – Flood Management Programme

FMBAP - Flood Management and Border Areas Programme (FMBAP)

RMBA - River Management Activities And Works Related To Border Areas

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Central Assistance Released from FY 2016-17 to 2021-22 for CADWM component of 99 Prioritized Projects under PMKSY-HKPP									
Sl. No.	Name of the State/UT	Targets	Financial Progress (Funds/CA Release)-in Rs Crore						
		CA Target	CA released 2016-17	CA release 17-18	CA release 18-19	CA release 19-20	CA release 20-21	CA release 21-22	Total CA release
1	Andhra Pradesh	349.37	0.00	0.00	69.18	0.00	0.00	0.000	69.18
2	Assam	96.64	0.00	0.00	3.55	0.00	4.00	0.000	7.55
3	Bihar	50.66	12.64	8.76	14.42	0.00	0.00	0.000	35.82
4	Chhattisgarh	79.57	0.00	11.78	9.93	0.00	0.00	0.000	21.71
5	Goa	18.77	0.00	0.00	0.00	0.00	3.84	0.000	3.84
6	Gujarat	2510.88	681.64	690.48	347.04	0.00	0.00	0.000	1719.15
7	Jammu & Kashmir	5.24	0.00	0.00	1.70	0.00	1.87	0.000	3.57
8	Jharkhand	133.32	0.00	0.00	0.00	0.00	0.00	0.000	0.00
9	Karnataka	175.60	31.42	15.24	13.49	3.79	11.34	0.000	75.28
10	Kerala	48.72	0.00	0.00	0.00	0.00	2.69	0.000	2.69
11	Madhya Pradesh	1259.02	77.75	102.79	70.91	0.00	43.32	15.758	310.52
12	Maharashtra	967.09	15.17	32.83	26.09	0.00	46.23	28.878	149.20
13	Manipur	44.36	0.00	0.00	0.00	0.00	0.00	2.085	2.09
14	Orissa	420.40	35.28	58.57	3.65	0.00	34.47	0.000	131.96
15	Punjab	228.87	0.00	0.00	0.00	0.00	18.08	0.000	18.08
16	Rajasthan	230.05	0.00	2.48	7.43	10.22	31.26	61.258	112.65
17	Telangana	702.21	0.00	10.22	26.12	0.00	0.00	0.000	36.34
18	Uttar Pradesh	914.93	0.00	0.00	0.00	150.00	6.00	0.000	156.00
	TOTAL :	8235.70	853.90	933.13	593.51	164.01	203.10	107.9784	2855.63
